

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 702
TO BE ANSWERED ON DECEMBER 07, 2023

ROLE OF URBAN SECTOR

NO.702. SHRI K. NAVASKANI

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government agrees with the view that to navigate the challenges and identify policy moves that could be put into practice, making more resilient and future- proof cities requires an urban anchor in every State;**
- (b) if so, the details of the steps that are proposed to be taken by the Government keeping in view that the urban sector would play a critical role in the economy's structural transformation and in sustaining the high economic growth rate in the coming decades; and**
- (c) if not, the reasons therefor?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) Yes, Government agrees with the view.**
- (b) As per the 12th Schedule of the Constitution of India, urban planning is a State subject. Government of India supplements the efforts of the**

States through schematic interventions/ advisories. It provides financial and technical support to the States. State Town Planning Departments and Urban Development Authorities act as city and state level urban anchors.

Ministry of Housing and Urban Affairs, Government of India has been taking several initiatives for promoting growth and sustainability in urban sector.

Swachh Bharat Mission is accelerating change for safe sanitation, waste management with focus on door to door collection/segregation, waste processing etc.

Smart Cities Mission aims at promoting cities that provide core infrastructure, clean and sustainable environment and give a decent quality of life to their citizens through the application of 'smart solutions'. The focus is on sustainable and inclusive development by creation of replicable models which act as lighthouses to other aspiring cities.

National Urban Livelihood Mission aims to reduce poverty and vulnerability of the urban poor households by enabling them to access gainful self employment and skilled wage employment opportunities. The mission also aims at providing shelters equipped with essential services to the urban homeless in a phased manner and would also address livelihood concerns of the urban street vendors.

PM SVANidhi scheme is a special micro-credit facility launched by ministry for providing affordable loans to street vendors.

Pradhan Mantri Awas Yojana (Urban) Mission intends to provide housing in urban areas. The Mission addresses urban housing shortage among EWS/LIG and MIG categories including slum dwellers by ensuring pucca houses. It provides Central Assistance to the implementing agencies through States/Union Territories (UTs) and Central Nodal Agencies (CNAs) for providing houses to all eligible families/ beneficiaries.

AMRUT Mission, Under Sub-Scheme on 'Formulation of GIS based Master Plan for 461 AMRUT Cities selected , final GIS Database Creation has been created for 443 towns, Draft GIS based Master Plan has been prepared 330 towns out of that final GIS based Master Plans have been notified for 180 towns. 77 Training programs were organised and 2900 officers were trained. Under AMRUT 2.0, a Sub Scheme on Formulation of GIS based Master Plans of Class-II Towns with population of 50,000 - 99,999' was also launched for 675 towns with total outlay of Rs. 631.13 Cr. This Sub- Scheme is in initial stage of implementation. A Pilot Scheme for preparation of Town Planning Scheme (TPS) and Local Area Plans (LAP) was launched under AMRUT for 25 cities. Total allocation was 50 Cr. All 25 cities have completed the preliminary stage.

In order to incentivize States to undertake urban planning reforms, two schemes were launched:

a) Scheme for Special Assistance to States for Capital Investment 2022-23 – Part – VI (Urban Planning Reforms) (allocation - Rs. 6000 Cr): The reform components include Modernization of Building Bylaws, Adoption of Transferrable Development Rights (TDR), Implementation of Local Area Plans (LAP) and Town Planning Schemes (TPS), Implementation of Transit-oriented Development (ToD), Creation of Sponge Cities, Removing Taxation for running the Buses for Public Transport. Funds amounting to Rs. 4093.16 Cr were released by the Department of Expenditure, Ministry of finance to 12 States.

b) Scheme for Special Assistance to States for Capital Investment 2023-24 – Part – III (Urban Planning Reforms) (allocation – Rs. 15000 Cr) The reform components include Augmentation of human resources for strengthening urban planning ecosystem, Implementation of Town Planning Scheme (TPS)/ Land Pooling Scheme, Modernization of Building Bylaws, Promoting in-situ slum rehabilitation, Transit-Oriented Development (TOD), Transferable Development Rights as planning tool, Strengthening natural ecosystems of urban areas through urban planning.

(c) Not applicable.